

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 130/GT/2014

Subject : Determination of tariff for Barh Super Thermal Power Station, Stage-II (2 x 660 MW) of the 1st Unit (Unit-IV) for the period 15.11.2014 to 31.03.2019.

Date of Hearing : 20.5.2016

Coram : Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : National Thermal Power Station (NTPC)

Respondents : South Bihar Power Distribution Company Limited and 4 others

Parties present : Shri Umesh Ambali, NTPC
Shri Nishant Gupta, NTPC
Shri Bhupinder Kumar, NTPC
Shri T. Vinodh Kumar, NTPC
Shri Rajeev Choudhary, NTPC
Shri R. B. Sharma, Advocate, BSPHCL

Record of Proceedings

The representative of the petitioner submitted that order regarding declaration of COD of the instant generating station, covered in Petition No.130/MP/2015, has not been issued.

2. The learned counsel for Bihar State Power Holding Company Limited requested for rehearing in the matter.
3. The Commission directed to list the matter for hearing on 11.7.2016.

By order of the Commission

-sd/-
V. Sreenivas
Dy. Chief (Law)

